

Stock in Central Sounda Siding*[English]*

3036. SHRI LAKSHMI NARAIN MANI TRIPATHI: Will the Minister of COAL be pleased to state:

(a) the Coal stock available as on 31 October 1992 in the Central Sounda siding of Barkakana area of Central Coalfields Limited; and

(b) the names of the mines to which this coal belongs and the category of coal lying in the stock?

THE DEPUTY MINISTER IN THE MINISTRY OF COAL (SHRI S.B. NYAMAGOUDA): (a) and (b). The information is being collected and will be laid, to the extent available, on the Table of the House.

Public Sector Banks in Orissa

3037. SHRI SRIKANTA JENA: Will the Minister of FINANCE be pleased to state:

(a) the number of branches of public sector banks in Orissa as on September 30, 1992; and

(b) the small scale industrial units in Orissa which have been provided loan by these banks during each of the last two years?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI DALBIR SINGH): (a) As at the end of June, 1992 (latest available), 2105 branches of Public Sector Banks were functioning in Orissa.

(b) The information is being collected and to the extent available will be laid on the Table of the House.

Ezhimala Naval Academy

3038. SHRIMATISUSEELAGOPALAN: Will the Minister of DEFENCE be pleased to state:

(a) whether the rehabilitation of people affected due to the construction of Ezhimala Naval Academy has been completed;

(b) if so, the details thereof;

(c) if not, the reasons for the delay; and

(d) the present position of the project?

THE MINISTER OF DEFENCE (SHRI SHARAD PAWAR): (a) and (b). Yes, Sir. The rehabilitation of the affected families was undertaken by the State Government who were given a medium term loan of Rs. 20 crores for payment of compensation to the ousted families.

(c) Does not arise.

(d) The selected Architects have to submit the Master Plan and the Detailed Project Report by 31st December, 1992.

Women's Co-operative Banks

3039. SHRI MANIKRAO HODLYA GAVIT: Will the Minister of FINANCE be pleased to state:

(a) the details of the women's cooperative banks in India registered under the Urban Cooperative Banks Act, having Reserve Bank of India licence, State-wise;

(b) the total working capital of each of these banks; and